

âITEM NO.27

REGISTRAR COURT. 1 SECTION IVA
S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 18490/2015
T.R. TREHAN CONSTRUCTION PVT. LTD. Petitioner(s)

VERSUS

MADHYA PRADESH AUDYOGIK KENDRA VIKAS NIGAM (INDORE) LIMITED AND
ORS. Respondent(s)
(with appln. (s) for exemption from filing O.T. and permission to
file additional documents and interim relief and office report)
Date : 27/02/2017 This petition was called on for hearing today.
For Petitioner(s)

Abhinav Shrivastava,Adv.

For Respondent(s)

Mr Varun Amar Mishra, Adv.

Mr. Shantanu Krishna,Adv.

UPON hearing the counsel the Court made the following

O R D E R

All the respondents have filed counter affidavit.
Registry to process the matter for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar